

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3688

ANSWERED ON:30.07.2009

POINT PROGRAMME

Das Shri Bhakta Charan;Lagadapati Shri Rajagopal;Nahata Smt. P. Jaya Prada;Reddy Shri Magunta Srinivasulu

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the details of funds allocated and disbursed under various schemes of the Government earmarked for 15 point programme during each of the last three years, State-wise and scheme-wise;
- (b) whether the Government has reviewed the performance of utilisation of funds under said schemes earmarked for 15 point programme;
- (c) if so, the details thereof alongwith the further measures to be taken to improve the said performance;
- (d) whether the Government has received any complaints regarding non-release of funds allocated for scholarship schemes for minorities; and
- (e) if so, the details thereof alongwith the corrective measures adopted by the Government?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) The details of funds earmarked for minorities under various schemes included in the Prime Minister's 15 Point Programme for the Welfare of Minorities considered amenable to earmarking and the achievements made during the last three years, State-wise and scheme-wise, including under the schemes meant exclusively for minority communities, is in the website of the Ministry [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in)

(b) and (c) The various existing schemes of different Ministries/Departments included in the programme have their separate monitoring mechanism at the Centre, State/Union Territory (UT) and district levels. State/UT-wise targets for minorities are earmarked every year under various schemes of different Ministries/Departments included in the programme, which are considered amenable to earmarking, and are monitored through their separate monitoring mechanism. Implementation of the 15 Point Programme is monitored at the State/UT and district levels by the State/district level committees for implementation of the Prime Minister's New 15 Point Programme for the Welfare of Minorities. At the Centre, the progress of implementation of programme, monitored and reported by the various Ministries/Departments concerned, is reviewed on half yearly basis by a Committee of Secretaries and by the Cabinet. In addition to this, quarterly review meetings are held in the Ministry of Minority Affairs with the nodal officers of the Ministries/Departments concerned.

(d) No, Sir,

(e) Does not arise.